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F.No A-32011/2/2014-Ad.VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

North Bloc, New Delhi
Date: 16.09.2015.

ORDER NO. 171 OF 2015

The following officers in the grade of Additional Commissioner/ Additional Director of Income Tax are, hereby, promoted to the grade of Commissioner of Income Tax (CIT) in the Pay Band-4 - Rs. 37,400-67,000 + Grade Pay of Rs. 10,000/- with immediate effect and actually from the date of assumption of charge of the post until further orders:-

PANEL YEAR 2014-15 (Regular):

S. No.	NAME OF THE OFFICER S/Shr/Smt./Ms.	CIVIL LIST NO.
1.	SHEFALI JUNEJA	92027 *
2.	MANISHA CHANDRA	92028
3.	ALOK KUMAR MITRA #	92030 *
4.	SIBICHEN K. MATHEW	92031 *
5.	ANAND KUMAR KEDIA	92033 *
6.	SANT SARAN MANTRI	92034 @
7.	DIVYA MISRA BAJPAI	92035
8.	HARINDER KUMAR	92036
9.	RAJEEV LAKHARA	92037
10.	SUKESH KUMAR JAIN	92038 *
11.	PRAMILA SHARAN	92040 *
12.	PARVINDER KAUR	92041
13.	NAUSHEEN JAHAN ANSARI	92042 *
14.	SANJAY KUMAR	92043
15.	YAGYA DUTT SHARMA	92044
16.	SHAIK SHAKIR HUSSAIN	92045
17.	K. DEVARATHNA KUMAR	92048 *
18.	G. MALLIKARJUNE	92050
19.	BIJOY KUMAR PANDA	92051
20.	SAMIR KUMAR JHA	92052 *
21.	PARAMJEET SINGH	92054 *
22.	RAJESH KUMAR JHA	92055
23.	JAYARAM RAIPURA	92056
24.	SUNIL CHANDER SHARMA	92058
25.	VIKRAM SAHAY	92059

S. No.	NAME OF THE OFFICER S/Shri/Smt./Ms.	CIVIL LIST NO.
26.	ISHTIYAQUE AHMED	92060 *
27.	SARITA MISHRA KOLHE	92063
28.	MANOJ PANDEY	92064
29.	PANKAJ KUMAR	92065
30.	VANDANA VERMA	92067
31.	SHAMSUNDAR M. KESHKAMAT	92068
32.	DILIP SHARMA	92070
33.	NAVALJIT KAPOOR	92071
34.	VIVEK KUMAR	92072
35.	TARUN SEEM	92073
36.	RAKESH GUPTA	92074
37.	PRABHAT JHA	92076
38.	ASHISH KUMAR	92077 *
39.	YAGYASAINI KAKKAR	92078
40.	V.S. KUMAR	92079
41.	T.H. VIJAYALAKSHMI	92081
42.	DR. RAJEEV HARIT	92083
43.	DARZAKHUM SONGATE	92084
44.	AMARJIT SINGH	92085
45.	M. DAYASAGAR	92086
46.	SUNITHA BILLA	92088
47.	B. KOTESWARA RAO	92089
48.	KOMAL JOGPAL	92091
49.	B.B. RAJENDRA PRASAD	92092
50.	BHIM SINGH	92093
51.	PIYUSHCHANDRA V. KOLHE	92095
52.	ANGAM SHAIZA	92098
53.	RAMCHANDRA MEENA	92099 *
54.	RAJESH DAMOR	92100
55.	MOHIT JAIN	93001 *
56.	JAY KISHORE MISHRA	93002 *
57.	B.V. PRASAD REDDY	93007
58.	BHAVNA C. YASHROY	93008 @
59.	ASHISH ABROL	93009
60.	BINOD KUMAR SINGH	93010
61.	ANUJ ARORA	93011

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16/9/2015

S. No.	NAME OF THE OFFICER S/Shri/Smt./Ms.	CIVIL LIST NO.
62	NANDITA KANCHAN	93012
63.	RITA KUMARI DOKANIA	93014
64	RAHUL RAMAN	93016
65.	SHEFALI SWAROOP	93017 @
66	M.S.V.M. PRASAD	93019
67.	K.S. RAJENDRA KUMAR	93020
68.	BISWARANJAN SASMAL	93021 *
69.	MUZAFFAR HUSSAIN	93022
70.	ANAND MOHAN	93023
71.	C.P. PATHAK	93024
72.	JAGDISH P. CHANDRAKAR	93026
73	PRADEEP KUMAR	93027
74.	T. VIHAYA BHASKER REDDY	93028
75.	SANJIV	93030 *
76.	AMOL S. KAMAT	93031
77.	SUNIL KUMAR SINGH	93036
78.	ANURAG SRIVASTAVA	93037 *
79.	T. BIDARI SREENIVAS	93038
80.	MEENAKSHI SINGH	93039 *
81.	ALOK SINGH	93040 *
82.	PRAMOD KUMAR SINGH	93042
83.	SANJAY GOYAL	93043
84.	JAGJIVAN K. GARG	93044
85.	KANWALJIT SINGH	93045
86.	DILIP SINGH KOTHARI	93047
87.	ASHISH GUPTA	93049 *
88.	JEOTSNA JOHRI	93052
89.	HARI GOVIND SINGH	93053
90.	RAVI SHANKER SHRIVASTAVA	93054 *
91.	AMRISH BEDI	93055
92.	Y.V.S.T. SAI	93056
93.	MANOJ MISHRA	93057
94.	R. MOHAN	93058
95.	S.C. TIWARI	93059
96.	MEETA SINGH	93060
97.	SATPAL GULATI	93063

J. C. S.
16.9.2015

S. No.	NAME OF THE OFFICER S/Shri/Smt./Ms.	CIVIL LIST NO.
98.	B. VENTAKESHWAR RAO	93064
99.	V. PALLANIVEL RAJAN	93066
100.	JASPREET SINGH MINHAS	93068
101.	VIJAY SHANKAR	93025
102.	GANGADHAR PANDA	93069 *
103.	RAJEEV KUMAR	93070
104.	SUNITA KEJRIWAL	93072
105.	P. CHANDRA SEKHAR	93073 @
106.	RAHUL NAVIN	93074 *
107.	SANJIV SHANKAR	93075 *
108.	N.C. SWAIN	93076 *
109.	RAMAN CHOPRA	93077 *
110.	VIRENDRA OJHA	93078 *
111.	RICHA KHODA	93080 *
112.	JASDEEP SINGH	93081
113.	PARAMITA BISWAS	93082 @
114.	SUSIL KUMAR	93083
115.	RAJIV KUMAR SINGH	93084
116.	SHIVRAJ B. MORAY	93091
117.	GULSHAN RAJ	93092
118.	RADHEY SHYAM	93093
119.	YASHWANT K. BHASKAR	93094
120.	B. CHINA SWAMI NAIK	93095
121.	PHAGU ORAM	93096
122.	SARDAR SINGH MEEENA	93098
123.	SAVITA BUNDAS	93099
124.	K. PARASHIVAIAH	93100
125.	VANITA RATTAN SHARMA	94001
126.	UPENDRA BHUSHAN MISHRA	94002
127.	SHAHI SANJAY KUMAR	94003
128.	SWATI JOSHI	94004
129.	SUKHVEER SINGH CHOUDHARY	94005 @
130.	ABHIJIT A. PATANKAR	94006
131.	AMARESH SINGH	94008 *
132.	SUNIL KUMAR JHA	94009
133.	SAROJ KUMAR MAHAPATRA	94010
134.	SUNITA SINGH	94012 *
135.	PRIYA RANJAN GHOSH	94013

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S. No.	NAME OF THE OFFICER S/Shri/Smt./Ms.	CIVIL LIST NO.
136	MANAS MEHROTRA	94015
137	VATSALYA SAXENA	94016 *
138	HARENDRA NARAYAN SINGH	94017
139	SURESH YADAV	94018 *
140	KRISHANA KUMAR MISHRA	94019
141	BIBHUDUTTA MISHRA	94020
142	SANDEEP CHAUBE	94021
143	ASWANI KUMAR SINHA	94022
144	SATYENDER SINGH RANA	94025
145	R. VENKATESWARA REDDY	94026
146	AVADESH KUMAR	94028
147	RAJEEV KUMAR	94029 @
148	HARISHANKAR KUMAR LAL	94030
149	SANGRAM R. GAIKWAD	94031
150	AROOP KUMAR SINGH	94032
151	RAJESH KUMAR	94033
152	KRISHAN KUMAR	94034
153	RAJESH KUMAR BHOOT	94036 *
154	ANURAG GOYAL	94037
155	RAJAT S. BISWAS	94038
156	MANOJ KUMAR	94039
157	RAJ GOPAL SHARMA	94040 *
158	AMRITA MISHRA	94042
159	RAM MOHAN SINGH	94044 *
160	SHALINI BHARGAVA KAUSHAL	94045 *
161	MUNISH KUMAR GUPTA	94046
162	AMRITA RANJAN	94047
163	MINAKSHI J. GOSWAMI	94050
164	NIRAJ BANSAL	94052 *
165	ARCHANA SHARMA	94053
166	HRISHIKESH KUMAR	94056 *
167	DEEPIKA MITTAL	94057 *
168	V. VIVEKANADAN	94058
169	DEVENDER SINGH	94060
170	SANDEEP DAHIYA	94061
171	INDAR PAL SINGH BINDRA	94063

* - Officer on deputation. @- officer on study leave/ training/ long leave/ Child Care leave.

- Shri Alok Mitra is promoted with the condition that his empanelment is subject to the final outcome of the OA No. 353/2013.

2. The officers those who are on deputation may either claim proforma promotion from the borrowing Department/ officer where they are on deputation or to report back and join in the cadre to avail their promotion.

Amal K. S.
16.9.2015

3. The promotions of 27 junior most officers are on *ad hoc* basis till the sealed cover cases are finalized or long term deputation/ long leave vacancies exist or subsequent regular vacancies in the grade arise, whichever is earlier.

4. Consequent upon the above promotions, the following postings of the officers are, hereby, ordered till further orders:-

S.No	CIVIL No.	Name	PRESENT REGION	NEW POST	NEW PLACE	REMARKS
1	92028	MANISHA CHANDRA	DELHI	DIT(I & CI)	Bhopal	
2	92035	DIVYA BAJPAI	MUMBAI	CIT(DR)(ITAT)-2	Pune	
3	92036	HARINDER KUMAR	NWR	CIT(A)-8	Bengaluru	
4	92037	RAJEEV LAKHARA	DELHI	CIT(A)	Faizabad	
5	92041	PARWINDER KAUR	DELHI	CIT(A)-3	Ludhiana	
6	92043	SANJAY KUMAR	MUMBAI	CIT(DR)(ITAT)-3	Bengaluru	
7	92044	YAGYA DUTT SHARMA	DELHI	CIT(TP)-2	Bengaluru	
8	92045	DR. S. SHAKIR HUSSAIN	KARNATAKA & GOA	CIT(A)	Mangalore	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
9	92050	G.MALLIKARJUNA	ANDHRA PRADESH	CIT(DR)(ITAT)-4	Kolkata	
10	92051	B.K. PANDA	KARNATAKA & GOA	CIT(A)-10	Bengaluru	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
11	92055	RAJESH KUMAR JHA	DELHI	CIT(A)-12	Bengaluru	
12	92056	JAYARAM RAIPURA	KARNATAKA & GOA	CIT(Judicial)	Chennai	
13	92058	SUNIL CHANDER SHARMA	DELHI	CIT(DR)(ITAT)-2	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
14	92059	VIKRAM SAHAY	DELHI	DIT(I & CI)	Guwahati	
15	92063	SARITA MISHRA KOLHE	WEST BENGAL & SIKKIM	CIT(A)-11	Kolkata	DEFICIT REGION

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16	92064	MANOJ PANDEY	DELHI	CIT(A)-2	Noida	Posted to Noida till AGT-2016 on the ground of Child Education; In addition to his duties, the officer will handle the work related to APA as assigned by Pr. CCIT(IT), Delhi
17	92065	PANKAJ KUMAR	MUMBAI	CIT(TDS)	Siliguri	
18	92067	VANDANA VERMA	MP & CHATTISGARH	CIT(A)-1	Udaipur	
19	92068	S.M. KESHKAMAT	MUMBAI	CIT(A)-2	Panaji	
20	92070	DILIP SHARMA	RAJASTHAN	CIT(Exemptions)	Pune	
21	92071	DR. NAVAL JIT KAPOOR	MUMBAI	CIT(A)-3	Nasik	
22	92072	VIVEK KUMAR	DELHI	CIT(Admin. & CO)	Lucknow	
23	92073	TARUN SEEM	DELHI	CIT(DR)(ITAT)-2	Lucknow	
24	92074	RAKESH GUPTA	DELHI	ADG(Vigilance)(HQ)-1, CBDT	Delhi	Retained till AGT-2016 on the ground of Child Education (Class 12th)
25	92076	PRABHAT JHA	MUMBAI	CIT(A)-2	Guwahati	
26	92077	ASHISH KUMAR	DELHI	CIT(OSD), TPL, CBDT	Delhi	Retained till AGT-2016 due to Administrative Requirements
27	92078	YAGYSAINI KAKKAR	DELHI	Secretary, ITSC	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
28	92079	V. S. KUMAR	TAMILNADU	CIT(A)	Mysore	
29	92081	VIJAYALAKSHMI T.H.	ANDHRA PRADESH	CIT(Audit)-2	Chennai	
30	92083	DR. RAJEEV HARIT	PUNE	CIT(A)-28	Mumbai	
31	92084	DARZAKHUM SONGATE	MUMBAI	CIT(A)	Shillong	

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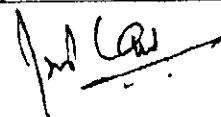
32	92085	AMARJIT SINGH	GUJARAT	CIT(Audit)	Bhopal	
33	92086	M DAYA SAGAR	ANDHRA PRADESH	CIT(DR)(ITAT)-3	Mumbai	
34	92088	SUNITA BILLA	PUNE	CIT(A)-29	Mumbai	
35	92089	BUDALA KOTESWARA RAO	DELHI	CIT(A)-3	Chennai	
36	92091	KOMAL JOGPAL	ANDHRA PRADESH	CIT(Judicial)	Bengaluru	
37	92092	B. B. RAJENDRA PRASAD	ANDHRA PRADESH	CIT(A)-30	Mumbai	
38	92093	BHIM SINGH	DELHI	CIT(A)-2	Chandigarh	
39	92095	PIYUSHCHANDRA VISHNU KOLHE	WEST BENGAL & SIKKIM	CIT(Audit)-2	Kolkata	DEFICIT REGION
40	92098	ANGAM SHAIZA	NER	CIT(A)-12	Kolkata	
41	92100	RAJESH DAMOR	PUNE	CIT(A)-27	Mumbai	
42	93007	B.V. PRASAD REDDY	ANDHRA PRADESH	CIT(A)	Guibarga	
43	93009	ASHISH ABROL	DELHI	CIT(A)-4	Ludhiana	
44	93010	BINOD KUMAR SINGH	NWR	CIT(A)-7	Bengaluru	
45	93011	ANUJ ARORA	DELHI	CIT(DR)(ITAT)-8(Int. Tax.)	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
46	93012	NANDITA KANCHAN	DELHI	CIT(DR)(ITAT)-6	Delhi	Retained till AGT-2016 on the ground of Child Education (Class 12th)
47	93014	RITA KUMARI DDKANIA	MUMBAI	CIT(A)-10	Ahmedabad	
48	93016	RAHUL RAMAN	MP & CHATTISGARH	CIT(DR)(ITAT)-9	Mumbai	
49	93019	M.S.V.M. PRASAD	ANDHRA PRADESH	CIT(A)-5	Chennai	
50	93020	K.S. RAJENDRA KUMAR	ANDHRA PRADESH	CIT(A)-35	Mumbai	

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51	93022	MUZAFFAR HUSSAIN	WEST BENGAL & SIKKIM	CIT(LTU)	Bengaluru	
52	93023	ANAND MOHAN	GUJARAT	CIT(A)-33	Mumbai	
53	93024	C.P. PATHAK	MUMBAI	CIT(A)-4	Kanpur	
54	93025	VIJAY SHANKAR	MUMBAI	CIT(A)-17	Kolkata	
55	93026	JAGDISH PRASAD CHANDRAKER	DELHI	CIT(A)-7	Pune	
56	93027	PRADEEP KUMAR	PUNE	CIT(Admin. & CO)	Bengaluru	
57	93028	T VIJAYA BHASKER REDDY	ANDHRA PRADESH	CIT(A)-6	Pune	
58	93031	AMOL SUDHIR KAMAT	MUMBAI	CIT(A)-32	Mumbai	Retained till AGT- 2016 on the ground of Child Education (Class 12th)
59	93036	SUNIL KUMAR SINGH	MUMBAI	CIT(A)-11	Bengaluru	
60	93038	SREENIVAS T. BIDARI	MUMBAI	CIT(A)-3	Surat	
61	93042	PRAMOD KUMAR SINGH	MP & CHATTISGAR H	CIT(A)-9	Bengaluru	
62	93043	SANJAY GOYAL	DELHI	CIT(A)-2	Lucknow	
63	93044	JAGJIVAN KUMAR GARG	MUMBAI	CIT(A)	Shimla	
64	93045	KANWAL JIT SINGH	DELHI	DIT(Inv.)(ITSC)(Ad dl. Bench-2)	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
65	93047	DILIP SINGH KOTHARI	PUNE	CIT(A)-5	Jaipur	
66	93052	JEOTSNA JHRI	UP(WEST)	CIT(A)	Palampur	
67	93053	HARI GOVIND SINGH	MUMBAI	CIT(A)-3	Rajkot	
68	93055	AMRISH BEDI	DELHI	CIT(A)	Kota	
69	93056	Y.V.S.T. SAI	ANDHRA PRADESH	ADG(RTI), Chennai	Chennai	
70	93057	MANOJ MISHRA	MUMBAI	CIT(DR)(ITAT)-1	Chandigarh	
71	93058	MOHAN R.	KERALA	CIT(A)-3	Coimbatore	

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72	93059	S.C. TIWARI	GUJARAT	CIT(A)-58	Mumbai	
73	93060	MEETA SINGH	DELHI	CIT(A)-8	Pune	
74	93063	SATPAL GULATI	DELHI	CIT(CPC-TDS)	Delhi	
75	93064	B VENKATESHWAR RAO	ANDHRA PRADESH	CIT(A)	Belgaum	
76	93066	V. PALANIVEL RAJAN	KARNATAKA & GOA	CIT(Admin & CO)	Chennai	
77	93068	JASPREET SINGH MINHAS	DELHI	CIT(A)-4	Lucknow	
78	93070	RAJEEV KUMAR	NWR	CIT(Judicial)	Pune	
79	93072	SUNITA KEJRIWAL	DELHI	CIT(DR)(ITAT)-7	Delhi	To be reviewed at the time of AGT- 2016
80	93074	RAHUL NAVIN	DELHI	CIT(TP)-1	Delhi	As per Clause 3.3 of TPG-2010, wef the date of reporting back to the Department on return from deputation in CBDT
81	93077	RAMAN CHOPRA	DELHI	DIT(I & CI)-2	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
82	93081	JASDEEP SINGH	DELHI	CIT(TP)	Chennai	
83	93083	SUSHIL KUMAR	DELHI	CIT(DR)(ITAT)-2	Chandigarh	
84	93084	RAJIV KUMAR SINGH	ANDHRA PRADESH	CIT(A)-2	Raipur	
85	93091	SHIVRAJ B MOREY	MUMBAI	CIT(A)-1	Kolhapur	
86	93092	GULSHAN RAJ	NWR	CIT(A)-36	Mumbai	
87	93093	RADHEY SHYAM	UP(WEST)	CIT(A)-13	Kolkata	
88	93094	YASHWANT KUMAR BHASKAR	PUNE	CIT(A)-37	Mumbai	
89	93095	B.C.S. NAIK	ANDHRA PRADESH	CIT(DR)(ITAT)-7	Mumbai	
90	93096	PHAGU ORAM	GUJARAT	CIT(Admin. & CO)	Bhopal	



91	93098	SARDAR SINGH MEENA	DELHI	CIT(A)-9	Pune	
92	93099	SAVITA BUNDAS	RAJASTHAN	CIT(A)-38	Mumbai	
93	93100	K. PARASHIVAIAH	KARNATAKA & GOA	CIT(A)	Salem	
94	94001	VANITA RATTAN SHARMA	DELHI	CIT(A)	Hisar	
95	94002	UPENDRA BHUSHAN MISHRA	GUJARAT	CIT(TDS)	Bhopal	
96	94003	SHAHI SANJAY KUMAR	WEST BENGAL & SIKKIM	CIT(A)-31	Mumbai	
97	94004	SWATI JOSHI	DELHI	CIT(A)-41	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
98	94006	ABHIJIT A. PATANKAR	MUMBAI	CIT(TDS)	Panaji	
99	94008	AMARESH SINGH	DELHI	CIT(Exemptions)	Chandigarh	wef the date of joining the Department on return from Deputation in CBDT
100	94009	SUNIL KUMAR JHA	GUJARAT	CIT(A)-39	Mumbai	
101	94010	SAROJ KUMAR MAHAPATRA	MUMBAI	CIT(A)-43	Mumbai	Retained till AGT- 2016 on the ground of Child Education (Class 12th)
102	94013	PRIYA RANJAN GHOSH	GUJARAT	CIT(A)-40	Mumbai	
103	94015	MANAS MEHROTRA	UP(WEST)	CIT(Audit)	Patna	
104	94017	HARENDRA NARAYAN SINGH	WEST BENGAL & SIKKIM	CIT(A)-41	Mumbai	
105	94019	KRISHNA KUMAR MISHRA	DELHI	CIT(A)-10	Pune	
106	94020	BIBHU DUTT MISHRA	DELHI	CIT(DR)(ITAT)-5	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
107	94021	SANDEEP CHAUBE	WEST BENGAL & SIKKIM	CIT(A)-14	Kolkata	DEFICIT REGION

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108	94022	ASHWANI KUMAR SINHA	MUMBAI	CIT(A)-15	Kolkata	
109	94025	SATENDER SINGH RANA	MUMBAI	DIT(I & CI)	Kolkata	
110	94026	R.V. REDDY	ANDHRA PRADESH	DIT(I & CI)	Chennai	
111	94028	AVADHESH KUMAR	RAJASTHAN	CIT(Audit)	Pune	
112	94030	HARISHANKAR KUMAR LAL	GUJARAT	CIT(A)-16	Kolkata	
113	94031	SANGRAM R GAIKWAD	PUNE	CIT(A)-34	Mumbai	
114	94032	AROOP KUMAR SINGH	DELHI	CIT(A)-18	Kolkata	
115	94033	RAJESH KUMAR	GUJARAT	CIT(A)-54	Mumbai	
116	94034	KRISHAN KUMAR	NWR	CIT(A)	Muzaffar Nagar	
117	94036	RAJESH KUMAR BHOOT	DELHI	CIT(A)-6	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
118	94037	ANURAG GOYAL	DELHI	CIT(OSD), With PR. DGIT(L & R)	Delhi	Retained till AGT- 2016 due to Administrative Requirements
119	94038	RAJAT SUBHRA BISWAS	WEST BENGAL & SIKKIM	CIT(DR)(ITAT)-5	Kolkata	DEFICIT REGION
120	94039	MANOJ KUMAR	PUNE	CIT(Exemptions)	Patna	
121	94042	AMRITA MISRA	MUMBAI	CIT(A)-45	Mumbai	Retained till AGT- 2016 on the ground of Child Education (Class 12th)
122	94046	MUNISH KUMAR GUPTA	DELHI	ADG(Risk Assessment)-2	Delhi	As per Clause 3.3 of TPG-2010 (Less than 2 years in present Region in Field Posting)
123	94047	AMRITA RANJAN	KARNATAKA & GOA	CIT(A)-46	Mumbai	
124	94050	MEENAKSHI J GOSWAMI	DELHI	CIT(A)	Gwalior	

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125	94053	ARCHANA SHARMA AWASTHI	DELHI	CIT(A)-36	Delhi	As per Clause 33 of TPG-2010 (Less than 2 years in present Region in Field Posting)
126	94058	V.VIVEKANANDAN	TAMILNADU	CIT(A)-9	Chennai	Retained till AGT- 2016 on the ground of Child Education (Class 12th)
127	94060	DEVENDER SINGH	DELHI	CIT(A)-5	Ludhiana	
128	94061	SANDEEP DAHIYA	MUMBAI	CIT(Admin. & CO)	Chandigarh	Posted as CIT(OSD) at Chandigarh till 30.09.2015 and as CIT(Admin. & CO) wef 1.10.2015
129	94063	INDER PAL SINGH BINDRA	NWR	CIT(A)-13	Bengaluru	

5 The compliance report of the above order may be forwarded to the Database Cell at www.irs-officersonline.gov.in and www.incometax.gov.in by 24th September, 2015

6. Hindi version of this order will follow.


(Brij Mohan) 16.9.2015
Under Secretary to the Government of India
Tel. - 011-2309 - 5474

Copy to:-

1. Officers concerned.
2. All Principal Chief Commissioners/ Principal Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Account Officer, CBDT, C/o Principal CCIT concerned.
5. PS to FM / PS to MOS (Finance) / PSS to Secretary (Revenue) / Addl. Secy. (Rev.) / Chairperson, CBDT / Members, CBDT / J.S. (Admn.), CBDT / J.S. (Rev.).
6. Advisor to FM
7. Under Secretary, Ad 1 Section, Department of Revenue, Ministry of Finance, New Delhi
8. The Secretary (Attn. Shri G.M. Upadhyay, Under Secretary, AP-2) w.r.t. their letter F.No. 1/15(7)2015-AP-2 dated 08.06.2015.
9. The Under Secretary (SM-II), DOP&Tw.r.t. their OM No. 18/27/2015-ED(SM-II) dated 07.07.2015.
10. Hindi Section for Hindi Version.
11. Secretary General, IRS Association / ITGOA / Income Tax Employees Federation (ITEF) / All India Income Tax SC & ST Employees Welfare Association.
12. Web Manager for hosting this order on www.irs-officersonline.gov.in and www.incometax.gov.in website.


(Brij Mohan) 16.9.2015
Under Secretary to the Government of India
Tel. - 011-2309 - 5474